

### Fertilizer Corporation of India

1200. SHRI S A MURUGANANTHAM Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state

(a) whether the Fertilizer Corporation of India is planning to enter new areas of production; and

(b) if so, the salient features thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P C SETHI) (a) and (b) The Fertilizer Corporation of India is already engaged in the manufacture of a wide range of industrial chemicals and gases in addition to a variety of nitrogenous and phosphatic fertilizers. The industrial products manufactured and marketed by the FCI include methanol, nitric acid, sodium nitrite, sodium nitrate, ammonium Bicarbonate, Methyl Amines and Carbon Black explosives grade, ammonium nitrate, argon gas and liquid ammonia etc. The Corporation is also presently setting up facilities for the manufacture of soda ash at Haldia.

### Proposal for Increase in the Prices of Important Drugs

1201. SHRI PRIYA RANJAN DAS MUNSI Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state

(a) whether the prices of few important drugs of Pfizer Lederle (cyanamide) and Parke Davis have been increased without the knowledge of his Ministry during the emergency, and

(b) whether any comparative study has been made to find out why the rates of few drugs of these companies are fixed many times higher than the cost price?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P C SETHI) (a) and (b) Prices of drugs are statutorily controlled under the Drugs (Prices Control) Order, 1970. However, units having sales turnover not exceeding Rs 50 lakhs per annum have been exempted from taking Government's approval for revision/fixation of prices of their products.

The said order provides that the prices of bulk drugs and formulations once fixed in accordance with the provisions thereof shall not be increased except with the approval of the Central Government. The prices are fixed on the basis of cost investigation by the Bureau of Industrial Costs and Prices keeping in view the cost structure and the reasonable margin for the profit.

While no increase in prices of bulk drugs and formulations have been allowed by the Government to M/s Lederle (Cyanamide Ltd) after the proclamation of emergency, M/s Parke Davis and Pfizers Ltd have been allowed increases in the prices of following bulk drugs and formulations—

### BULK DRUGS

| Name of the Co | Name of the Bulk drugs | Earlier Price | Price now fixed by the Govt        |
|----------------|------------------------|---------------|------------------------------------|
|                |                        | Rs. per kg.   | Rs. per kg.                        |
| 1. Parke Davis | Ammodiaquum Hel.       | 282 72        | 358 00                             |
| 2. Pfizers     | PAS Sodium             | 53 29         | 58 00<br>(effective from 31-12-75) |

## FORMULATIONS

| Name of the formulation        | Pack size | Earlier price | Revised price |
|--------------------------------|-----------|---------------|---------------|
| <i>M/s Parke Davis (I) Ltd</i> |           |               |               |
| Benadryl capsules              | 100 caps. | 7 97          | 9 46          |
| Ferradol                       | 454 gm    | 8 15          | 8 31          |
| Do                             | 1 25 kg   | 20 48         | 21 78         |
| Citralka Liquids               | 114 ml    | 3 10          | 3 56          |
| Do                             | 456 ml    | 9 40          | 10 85         |
| Benadryl Expectrant            | 114 ml    | 14 20         | 14 62         |
| Do.                            | 456 ml.   | 5 90          | 6 00          |
| Paladec                        | 114 ml    | 5 90          | 6 00          |
| Livibron                       | 228 ml    | 6 13          | 7 76          |
| Dicalphos Liquid               | 170 ml    | NEW           | 6 05          |
| Dicalphos tabs                 | 10 T      | NEW           | 1 31          |
| C-moquin tablets               | 10 T      | New pack      | 1 68          |
| <i>Sfizer Ltd</i>              | N I L     |               |               |

The above prices have been revised in accordance with the provisions of Drugs (Prices Control) Order 1970

#### Renaming of Cheruthuruthi Railway Station

1202 SHRI C K CHANDRAPPAN  
Will the Minister of RAILWAYS be pleased to state

(a) whether Government had rejected a proposal to rename "Cheruthuruthi Railway Station" after "Mahakavi Vallathol", and

(b) the reasons for rejection of this proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) No However a proposal for renaming "Vettikkattiri" Railway Station as Vallathol Nagar was received and the same is under consideration

(b) Does not arise

#### Cases of dacoities between Delhi and Southern States

1203 SHRI M KALYANASUNDARAM  
Will the Minister of RAILWAYS be pleased to state

(a) whether Government's attention has been drawn to the increase in the cases of dacoities in trains running between Delhi and Southern States of the country,

(b) if so, the number of such cases during the year 1975 and how does it compare with the figures of the previous year, and

(c) steps proposed to be taken to check such cases?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) Some cases have